

Name of the Corporate Debtor: Frontage Media Private Limited
Date of commencement of CIRP: 15.03.2023 (Order Published on 17.03.2023)
List of creditors for claims received as on 21.06.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Pioneer Publicity Corporation Pvt. Ltd.	29.03.2023	23,46,952.00	23,01,064.52	Unsecured	N.A.	N.A.	No	N.A.	-	-	45,887.48	-	Amount admitted
2	CFO Services LLP	31.03.2023	2,14,170.00	14,170.00	Unsecured	N.A.	N.A.	No	N.A.	-	-	2,00,000.00	-	Amount admitted
3	Railway Department (Note 1)	12.07.2023	10,51,80,751.00	10,51,80,751.00	Unsecured	N.A.	N.A.	No	N.A.	-	-	-	-	The claim of Railway Department has been verified and admitted based on the order of the Hon'ble NCLT, Mumbai Bench on 21.06.2024 (Order copy received on 01.07.2024) in I.A. No. 3496/2023
	Total		10,77,41,873.00	10,74,95,985.52		-	-	-	-	-	-	2,45,887.48	-	

Note

1 Central Railway Department ("Railways") have submitted belated claim of Rs. 10,51,80,751/- . Further, Railways have filed an application before Hon'ble NCLT vide I.A. No. 3496/2023, wherein, the Hon'ble NCLT have vide order dated 21.06.2024 (Order copy received on 01.07.2024) ordered to consider the claim of Railways . In view of the order passed by the Hon'ble NCLT, Railways claim has been verified by the RP and consequently accepted. Hence, the claim list has been modified to that extent.